NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.54/2015 RT CP No.78/Chd/Pb./2017

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M/s Kotak Mahindra Bank Ltd.

.....Petitioner.

Versus.

M/s Silver Oaks Township Pvt. Ltd.

....Respondent.

Present:

Ms. Anindita P. Katyal, Advocate for petitioner.

Learned counsel for petitioner submits that a miscellaneous application was filed in the Hon'ble High Court, which is still to be listed and she seeks adjournment. List the matter on 06.09.2017.

(Justice R.P.Nagrath) Member (Judicial)

August 10, 2017.